

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-84/2003/ 8262 /A

From :- Smti Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Sri Satya Nath Sarma,
District & Sessions Judge,
Hojai.

Dated Guwahati the ^{22nd} August, 2024.

Sub: **Casual leave with station leave permission.**

Ref:- Your letter No. DJHj/24/2214 dtd. 19.08.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 19.08.2024 along with station leave permission from the morning of 19.08.2024 till the morning of 20.08.2024, with the official car, at own cost.** The next senior most Judicial Officer available at the station would remain in charge of your Court and Office during your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-84/2003/ 8263 /A, dated , 22-08-24

Copy to:

✓ The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)

[Signature]